Suppl- List 1 Sr. No. 01

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 41/2016 IA No. 1/2016

Shiv Karan Singh

...Petitioner(s) Through :- Mr. Anil Khajuria, Advocate

v/s

State of J&K and Anr.

...Respondent(s)

Through :- Mr. Ravinder Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

At the request of learned counsel for the petitioner, adjourned.

List on 15.06.2020.

AMMU

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi